

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 1st February, 2019

No. HC.VII-167 (Pt.-V)/2014/454/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers in Grade I of the Assam Judicial Service to participate in a 1 (one) day Skill Development Programme, scheduled to be held on **23.02.2019 at the Conference Hall of the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation
1.	Smti. Soneka Bora	Special Judge, CBI, Addl. Court No.1, Assam, Chandmari, Guwahati
2.	Smti Selina Begum	District and Sessions Judge, Nalbari (under order of transfer as District and Sessions Judge, Kamrup, Amingaon)
3.	Shri Parthiv Jyoti Saikia	District and Sessions Judge, Tinsukia
4.	Shri Prasanta Saikia	District and Sessions Judge, Udalguri
5.	Shri Imtiaz Ali	Special Judge, CBI, Assam, Addl. Court No.2, Assam, Guwahati, Chandmari
6.	Shri Murtaza Ahmed Choudhury	District and Sessions Judge, Lakhimpur, North Lakhimpur
7.	Shri Rajib Goswami	District and Sessions Judge, Dima Hasao, Haflong
8.	Shri Mahmud Ahmed	Special Judge, CBI & NIA, Assam, Guwahati
9.	Smti Malasri Nandi	Member, MACT, Sonitpur, Tezpur
10.	Shri Pranjal Das	District and Sessions Judge, Morigaon
11.	Shri Abhijit Bhattacharyya	Member, MACT, Nalbari
12.	Shri Gautam Baruah	Special Judge, Assam, Guwahati
13.	Shri Vinod Kumar Chandak	District and Sessions Judge, Barpeta
14.	Smti Susmita Phukan Khound	District and Sessions Judge, Dibrugarh
15.	Shri Aparesh Chakravarty	District and Sessions Judge, Kamrup (M), Guwahati
16.	Smti Mitali Thakuria	District and Sessions Judge, Kokrajhar
17.	Shri Satyajit Khound	District and Sessions Judge, Golaghat

18.	Shri Pratim Kumar Bora	District and Sessions Judge, Darrang, Mangaldoi
19.	Smti Indira Barman	District and Sessions Judge, Sonitpur, Tezpur
20.	Smti Anubha Das	Principal Judge, Family Court, Cachar, Silchar (under order of transfer as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati)
21.	Smti Bijay Lashmi Boruah	Member, MACT, No.2, Kamrup (M), Guwahati
22.	Shri Binod Kumar Chetri	District and Sessions Judge, Bongaigaon
23.	Shri Sunil Kumar Poddar	District and Sessions Judge, Sivasagar
24.	Smti Rita Kar	District and Sessions Judge, Nagaon
25.	Shri Abubakkar Siddique	Member, MACT, Cachar, Silchar (under order of transfer as Member, MACT, Nagaon)
26.	Shri Utpal Prasad	District and Sessions Judge, Karimganj
27.	Shri Debasish Bhattacharjee	District and Sessions Judge, Hailakandi
28.	Smti Suchandra Bhattacharjee	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
29.	Shri Biswajit Chakraborty	Member, MACT, Barpeta
30.	Shri Anup Narayan Ghosh	Member, MACT, Dhubri
31.	Shri Sutham Das	District and Sessions Judge, Dhemaji
32.	Shri Dulal Mech	Member, MACT, Goalpara
33.	Smti Geeta Baishya Changkakati	Principal Judge, Family Court, Dhubri
34.	Smti Arunima Deka	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi (under order of transfer as Principal Judge, Family Court, Barpeta)
35.	Shri Rockta Lal Das	Addl. District and Sessions Judge, Bajali (under order of transfer as Presiding Officer, Industrial Tribunal, Cachar, Silchar)
36.	Shri Amir Uddin Ahmed	District and Sessions Judge, Karbi Anglong, Diphu
37.	Shri Chandan Das	District and Sessions Judge, Baksa, Mushalpur
38.	Smti Pranita Rani Rajmedhi	Member, MACT, Kamrup, Amingaon
39.	Shri Surajit Kumar Dhar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati (under order of transfer as Member, MACT, Cachar, Silchar)

40.	Shri Mahendra Kalita	Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati
41.	Shri Thaneswar Kalita	Member, MACT, No.3, Kamrup (M), Guwahati
42.	Smti Malaya Deb Dey	Addl. District and Sessions Judge, FTC, Diphu (under order of transfer as Principal Judge, Family Court, Cachar, Silchar)
43.	Shri Tridib Kumar Bhattacharjee	Presiding Officer, Industrial Tribunal, Cachar, Silchar (under order of transfer as District and Sessions Judge, Goalpara)
44.	Shri Dipak Thakuria	District and Sessions Judge, Dhubri
45.	Shri Dibya Jyoti Mahanta	District and Sessions Judge, Chirang
46.	Shri Pranjal Bora	Addl. District and Sessions Judge, FTC, Abhayapuri
47.	Shri Madhurjya Narayan	Addl. District and Sessions Judge, Golaghat (under order of transfer as District and Sessions Judge, Jorhat)
48.	Shri Darak Ullah	District and Sessions Judge, Cachar, Silchar
49.	Shri Abu Saleh Badrrudza Laskar	Presiding Officer, Labour Court, Dibrugarh
50.	Shri Abdul Hakim	Addl. District and Sessions Judge, FTC, No.2, Tinsukia
51.	Smti Sharmila Bhuyan	Addl. District and Sessions Judge, Bilasipara
52.	Shri Aminur Rahman	Addl. District and Sessions Judge, Nagaon
53.	Smti Sabnam Choudhury	Addl. District and Sessions Judge, FTC, Nagaon
54.	Shri Chatra Bhukhon Gogoi	Addl. District and Sessions Judge, Barpeta
55.	Shri Angshuman Kaushik	Addl. District and Sessions Judge, Fast Track Court, Karimganj
56.	Shri Jogeswar Bora	Addl. District and Sessions Judge, Dhubri
57.	Shri Sanjay Hazarika	Addl. District and Sessions Judge, Goalpara
58.	Shri Nogen Senabaya Deori	Addl. District and Sessions Judge, FTC, Hojai
59.	Shri Paban Chandra Kalita	Addl. District and Sessions Judge, FTC, Lakhimpur, North Lakhimpur
60.	Smti Roushan Ara Rahman	Addl. District and Sessions Judge, Nagaon
61.	Shri Utpal Rajkhowa	Addl. District and Sessions Judge, FTC, Margherita (under order of transfer as Addl. District and

		Sessions Judge, No.1, Kamrup (M), Guwahati)
62.	Smti Mallika Dutta	Addl. District and Sessions Judge, FTC, Dibrugarh
63.	Smti Nirmali Talukdar	Addl. District and Sessions Judge, Udalguri
64.	Shri Syed Imdadur Rahman	Addl. District and Sessions Judge, Sonari
65.	Shri Dipankar Bora	Addl. District and Sessions Judge, FTC, Biswanath Chariali
66.	Smti Moushumi De	Addl. District and Sessions Judge, FTC, Rangia
67.	Shri Naimuddin Ahmed	Addl. District and Sessions Judge, Bijni
68.	Shri Jitu Mani Barman	Addl. District and Sessions Judge, Jorhat (under order of transfer as Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi)
69.	Smti Bobita Kshetry	Addl. District and Sessions Judge, Kamrup, Amingaon
70.	Smti Barnali Mahanta	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati (under order of transfer as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati)
71.	Shri Romen Baruah	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur
72.	Shri Chandranshu Chaturvedy	Addl. District and Sessions Judge, FTC, Kokrajhar
73.	Shri Roushal Lal	Addl. District and Sessions Judge, FTC, Barpeta
74.	Shri Lohit Kumar Saikia	Civil Judge & Asstt. Sessions Judge, Barpeta (under order of transfer as Addl. District and Sessions Judge, Bajali)
75.	Shri Nayan Shankar Baruah	Addl. District and Sessions Judge, Dibrugarh
76.	Smti Sangeeta Gogoi Bora	Chief Judicial Magistrate, Nagaon (under order of transfer as Addl. District and Sessions Judge, FTC, Margherita)
77.	Smti Kanchan Newar	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati
78.	Shri Nasim Akhtar	Civil Judge & Asstt. Sessions Judge, Kokrajhar (under order of transfer as Addl. District and Sessions Judge, Sonitpur, Tezpur)
79.	Shri Kuntal Sharma Pathak	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati (under order of transfer as Addl.

		District and Sessions Judge, Nagaon)
80.	Shri Biprajit Roy	Chief Judicial Magistrate, Sivasagar (under order of transfer as Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati)
81.	Shri Kaushik Hazarika	Chief Judicial Magistrate, Bongaigaon (under order of transfer as Addl. District and Sessions Judge, Golaghat)
82.	Shri Pijush Pratim Bairagi	Chief Judicial Magistrate, Kamrup (M), Guwahati (under order of transfer as Addl. District and Sessions Judge, No.5, Kamrup (M), Guwahati)

The Officers are to report at the venue **at 9:00 a.m. positively on 23.02.2019.**

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/455 - 472/A dated 01.02.2019

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon / Baksa, Mushalpur / Karbi Anglong, Diphu / Dima Hasao, Haflong.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated participant(s) of his / her respective District.

The Judicial Academy, Assam has arranged for accommodation of the nominated Judicial Officers at the IIT Guest House, Amingaon,

Ghy-39 (Reception, IIT Guest House, Amingaon – 0361-2582899). The Judicial Officer desirous of availing the facility is to intimate the same vide e-mail only to the Director, Judicial Academy, Assam at ja@assam.gov.in on or before 10.02.2019. Judicial Officers are to directly reach the place of accommodation. The Judicial Academy, Assam will provide conveyance from IIT Guest House to the Academy Building at Amingaon & back.

Arrangement of accommodation etc. for accompanying PSO / Driver / Staff etc., if any, is to be made by the concerned officer himself / herself.

For any clarification, Officers may contact the Judicial Academy, Assam.

7. The Special Judge, Assam, Guwahati.
8. The Principal Judge, Family Court, Kamrup (No. 1 / No. 2)/ Barpeta / Cachar, Silchar / Dhubri.
9. The Presiding Officer, Labour Court, Dibrugarh.
10. The Presiding Officer, Industrial Tribunal, Cachar, Silchar.
11. The Special Judge, CBI & NIA Court.
12. The Member MACT, Kamrup, Guwahati (No. 2 / No. 3)/ Kamrup, Amingaon / Nalbari / Barpeta / Sonitpur, Tezpur / Nagaon / Goalpara / Cachar, Silchar / Dhubri.
13. The Special Judge, CBI, Addl. CBI Court (No. 1/No. 2/No.3), Guwahati.
14. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
15. The Research Officer, Judicial Academy, Assam.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
18. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

JK
1.2.19
Registrar (Judicial)
01.02.19